## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4321 ANSWERED ON:19.12.2012 EXTRACTION OF GROUND WATER Bhoi Shri Sanjay;Chitthan Shri N.S.V.

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Metro Rail Corporation (DMRC) has extracted ground water through borewell in the site near Mandi House Delhi;

(b) if so, the details thereof and the purpose for which this water is used;

(c) whether necessary permission was taken from concerned agency/authority in this regard;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the action taken/being taken by the Government in this regard and also to check such practice in future?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a): Yes, Madam.

(b): Delhi Metro Rail Corporation Ltd. (DMRC) has informed that temporary borewell points were provided to temporarily lower the water table in the underground construction zone to facilitate the construction activities. The extracted water was used to recharge the water table of the surrounding areas. Some of the water was also used for suppression of dust in the construction zone.

(c): DMRC has informed that no permission was sought by them.

(d): As per the DMRC, since these were temporary borewell points, which are closed after completion of foundation work, hence no permission was sought. DMRC has taken steps for obtaining the necessary approval as per the guidelines issued by Central Ground Water Authority on 15.11.2012 for mining and de-watering.

(e): DMRC has been directed to take necessary approval in this regard in future.